

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 101* TO BE ANSWERED ON: 07.12.2021

Progress of fourth unit of BVFCL in Namrup

*101 SHRI KAMAKHYA PRASAD TASA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that the fourth unit of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL) in Namrup is under progress;
- (b) if so, the details thereof;
- (c) the funds allocated for the fourth unit from the beginning;
- (d) whether Government has set any time limit for completing the proposed project; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICAL & FERTILIZERS.

(SHRI MANSUKH MANDAVIYA)

*(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. 101* TO BE ANSWERED ON 07.12.2021 REGARDING "PROGRESS OF FOURTH UNIT OF BVFCL IN NAMRUP".

(a) & (b): Union Cabinet in its meeting held on 21.05.2015 has approved a new urea Ammonia plant of 8.648 LMTPA in the existing premises of Brahmaputra Valley Fertilizers Corporation Limited (BVFCL), through a Joint Venture under Public Private Partnership (PPP) mode with equity participation of 48% (26%, 11% and 11% to OIL, Government of Assam and BVFCL respectively) on nomination basis and the remaining 52% equity through competitive bidding by inviting bids from public/private entities which will subsequently replace the existing urea plants Namrup-II (capacity 2.20 LMTPA) and Namrup-III (capacity 2.70 LMTPA). However, due to poor response from private parties, it was decided to explore the possibilities of equity participation of remaining 52% also on nomination basis to CPSEs and installation of a Plant with standard capacity of 12.7 LMT per annum instead of 8.646 LMTPA.

(c): No funds have been allocated by the Government of India for Namrup-IV. However, Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 10.02.2021 has approved grant-in-aid of Rs.100 crore to the BVFCL (Namrup-II and Namrup-III) to sustain its operations.

(d): No Sir

(e): . In view of (d), question does not arise.
